WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Matter pending with GoM

†410. SHRI NARESH CHANDRA AGRAWAL: Will the PRIME MINISTER be pleased to state:

- (a) the number of matters under consideration of Group of Ministers in one year's tenure of UPA Government:
- (b) whether it is a fact that there is a state of confusion among common people for not taking decision on those matters; and
 - (c) if so, by when the decision would be taken on them?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN):
(a) After swearing in of the Government on 22.05.2009, 29 Groups of Ministers (GoMs) have been constituted in one year period upto 21.05.2010. These, however, do not include the Empowered Groups of Ministers and the Core Group of Ministers.

- (b) No, Sir.
- (c) The GoMs are constituted to investigate and report on specified matters that are complex and where deliberations/ consultations in the normal course would be time consuming or where it might not be possible to arrive at a consensus in the normal course. The GoMs are also constituted to monitor the progress of various important/topical issues. The recommendations of various GoMs continue to be considered and appropriate decisions taken by the Government from time to time.

Guidelines for sports associations representing India

- 411. SHRI SYED AZEEZ PASHA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether there are any rules, guidelines or policies which have to be followed by sports or games associations and which will empower them to use the pre-fix Indian or India to claim that they represent India;
 - (b) if so, when these rules were formulated;
 - (c) on what occasions does Government review such privileges granted to anybody;
 - (d) whether more than one body will be empowered to send teams abroad; and

†Original notice of the question was received in Hindi.